

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:1976  
ANSWERED ON:04.08.2000  
EXPORT OF FODDER BY GUJARAT  
RAGHUVANSH PRASAD SINGH

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether about 1360 tonnes of fodder was exported from Gujarat to UAE, at a time when Gujarat was facing great shortage and State Government was appealing to other States for help as reported in The Indian Express of May 16, 2000;
- (b) if so, whether export was made as per export licence granted by Ahmedabad based Joint DGFT;
- (c) the reasons for which the export licence was issued thereby accelerating deaths of our own cattle;
- (d) whether any inquiry has been made in this regard; and
- (e) if so, action taken against the guilty persons?

**Answer**

MINISTER OF COMMERCE & INDUSTRY (SHRI MURASOLI MARAN)

(a) to (c) Against the unutilized ceiling of fodder for the licensing year 1999-2000, twenty exporters were issued export licences for the export of fodder in March, 2000 with validity period up to 30.6.2000. Only two out of these licences were issued by Jt. DGFT, Ahmedabad for a total quantity of 1440 tonnes. However, keeping in view the drought conditions, the export licences were suspended in the second week of May, 2000. As per the available information out of the two licences issued by Jt. DGFT, Ahmedabad, only 50 tonnes was exported before the licences were suspended.

(d) & (e) Does not arise in view of the above.